

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 219 of 2020

IN THE MATTER OF:

Avtar Singh Rahi

....Appellant

Vs.

Hospitech Management Consultants Pvt. Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. P.S. Bindra and Mr. Lakshay Dhamija, Advocates

**For Respondents: Mr. Chandan Kumar, Advocate for RP
Mr. Sunil Kumar, Advocate**

O R D E R

03.03.2020: At request of Mr. Sunil Kumar, Learned Junior Counsel appearing on behalf of Learned Senior Counsel for R-2 stating that his Senior Counsel is inconvenienced to appear today before this Tribunal, the matter is adjourned to **05th March, 2020** under the caption 'For Orders'.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

sa/nn